Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of creditor | | nmary of s received | | ry of claims mitted | Amount of | Amount | Amount | Details in | Remar ks, |
|------------|--|-------------------------|------------------------|----------------------|---------------------------------|----------------------|--------|--|---------------|---------------|
| 190. | | No. of clai ms | Amount | No. of claim s | Amount of claims admitted | contingent claims | not | of claims under verificati on | Annexure | KS, if any |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 675404332.61 | 2 | 675404332.61 | 0 | 0 | 0 | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 11159125 | 2 | 11159125 | 0 | 0 | 0 | 4 | |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 5 | 232287120 | 0 | | 0 | 0 | 232287120 | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | |
| | Total | 9 | 918850577.61 | 3 | 686563457.61 | 0 | 0 | 232287120 | | |

Annexure-1 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

List of secured financial creditors belonging to any class of creditors

| Sl. No. | | | of claim eived | | | of claim hitted | | | Amount of | | Amount of claim | Amount of claim | |
|------------|---------------|---|-------------------|--------------------------------|---|--|------------------------------|-----------------------------------|--------------------------|---|--------------------|----------------------------|--|
| | Credi t-or | 2 | claimed | Amount of claim admitted | Amount covered by security interest | Amount covered by guarant ee | Whether related party? | % of voting share in CoC | continge- nt claim | Mutual dues, that may be set-off | | under verifica- tion | |
| | | | | | interest | | | | | | | | |

Annexure-2 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

List of unsecured financial creditors belonging to any class of creditors

| S | 51. | Name of | Detai | ils of | | Det | tails of clain | n admitted | | Amount of | Amount | Amount of | Amount of | |
|---|-----|---------|----------|---------|----------|-----|----------------|------------|-------------|------------|------------|-------------|-------------|--------|
| I | No | cre- | claim re | eceived | | | | | | contingent | of any | claim not a | claim und | if any |
| | | ditor | | | Amount | | Amount | Whether | % of voting | claim | mutual | | er verifica | |
| | | | receipt | | of claim | | covered | related | share in | | dues, that | | tion | |
| | | | | | admitted | | by | party? | CoC | | may be | | | |
| | | | | | | | guarantee | | | | set-off | | | |
| | | | | | | | | | | | | | | |

Annexure-3 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022;

List of creditors as

On: <u>19TH SEPTEMBER, 2022</u>

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of cre- ditor | claim | ails of receive d | | Details o | f claim ad | mitted | | | Amount of conti- ngent | Amount of any mutual | Amount of claim not | Amount of claim under | Remarks , if any |
|------------|--|-------|-------------------------|---------------------|-----------|--------------------------------|---|------------------------------------|----------|------------------------------|----------------------------|---------------------------|-----------------------------|---------------------|
| | of rec eiptnt clai medof claim admitte dof claimcovered by secur -ity interestrelated party?voting share in CoC | | | | | % voting share in CoC | claim | dues, that may be set-off | admitted | verifica- tion | | | | |
| | | 22 | | | | 8.40 | Backed by Personal Guarantees of Director. | No | 77.00 | - | - | - | - | NA |
| - | NT .1 1 | | | 14,67,18,84 4.21 | | 4.21 | Backed by Personal Guarantees of Director. | No | 21.37 | - | - | - | - | NA |

Annexure-4 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| | | | | | | | | | (Amount in | n ₹) | | | |
|----|--------------------|------------|-----------|-----------|-----------|-------------|----------|----------|------------|------------|----------|--------------|----------|
| | Name of | | | | Detai | ls of claim | admitted | | Amount | Amount of | Amount | Amount | Remarks, |
| No | | claim re | eceived | | | | | | of conti- | any mutual | of claim | of claim | if any |
| | ditor | Date | Amount | Amount | Nature | Amount | Whether | % of | ngent | dues, that | not | under | |
| | | of | claimed | of claim | of claim | covered | related | Voting | claim | may be | admitted | verification | |
| | | receipt | | admitted | | by guar- | party? | share in | | set-off | | | |
| | | | | | | antee | | CoC | | | | | |
| | Dhani Loans | | 61,10,842 | 61,10,842 | Unsecured | - | No | 0.89 | - | - | - | - | NA |
| | and Services | | | | Financial | | | | | | | | |
| | Limited | | | | Creditor | | | | | | | | |
| | (Formerly known as | | | | | | | | | | | | |
| | Indiabulls | | | | | | | | | | | | |
| | Consumer | | | | | | | | | | | | |
| | Finance | | | | | | | | | | | | |
| | Limited | | | | | | | | | | | | |
| 2 | YES Bank | 14/09/2022 | 50,48,283 | | Unsecured | - | No | 0.74 | - | - | - | - | NA |
| | | | | | Financial | | | | | | | | |
| | | | | | Creditor | | | | | | | | |

Annexure-5 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

List of operational creditors (Workmen)

| Sl. | Name of | | Details of | | | De | etails of clai | m admitted | Amount | Amount | Amount of | | · · · · · · |
|-----|---------------------------|------------|---------------|---|----------|--------|----------------|-------------------|--------------------|------------------|-----------------------------|------------------------|-------------|
| No. | authorised representa- | of work | recei Date | 1 | Amount | Noture | Whether | % voting | of conti- ngent | of any mutual | claim under verification | claim not a dmitted | if any |
| | tive, if any | man | of | | of claim | | related | % voting share in | claim | dues, | vermeation | umitteu | |
| | | | receipt | | admitted | | party? | CoC, if | | that may | | | |
| | | | | | | | | applicable | | be set-off | | | |
| | | | | | | | | | | 500 011 | | | |
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Annexure-6 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

List of operational creditors (Employees)

| | - | | | | | | | | | | | (1 1110 0110 | · · · |
|-----|--------------|-------|---------|---------|-----------|--------------|------------|------------|------------|----------|------------|--------------|----------|
| Sl. | Name of | Name | Deta | ils of | De | tails of cla | aim admitt | ed | Amount | Amount | Amount | Amount of | Remarks, |
| No. | authorised o | empl | claim r | eceived | | | | | of contin- | of any | of claim | claim not | · · · |
| | representa- | -oyee | Date | Amount | Amount of | Nature | Whether | % of | gent claim | mutual | under | admitted | |
| | tive, if any | | of | claimed | claim | 8 | | | | dues, th | verifica - | | |
| | | | receipt | | admitted | claim | party? | e in CoC, | | at may | tion | | |
| | | | 1 | | | | | if | | be set- | | | |
| | | | | | | | | applicable | | off | | | |
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Annexure-7 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

List of operational creditors (Government dues)

| | | | | | | | | | | | | (Amount | in₹) |
|-----|----------------|----------------|-----------------------|-------------------|--------------------------------|------------------------------|------------|----|------------|--|-----------------------------|-----------|----------|
| Sl. | Details of | claimant | Deta | ils of | De | tails of cla | nim admitt | ed | Amount | Amount | Amount | Amount of | Remarks, |
| No. | | | claim r | eceived | | | | | of contin- | of any | of claim | claim not | if any |
| | Departme nt | Govern ment | Date of receipt | Amount claimed | Amount of claim admitted | claim of related voting shar | | | | mutual dues, th at may be set- off | under verifica - tion | admitted | |
| | | | | | | | | | | | | | |
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Annexure-8 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of | | of claim ived | | Details o | f claim ad | lmitted | | | Amount of contin- | Amount of any | Amount of | Amount of claim | Remarks, if any |
|------------|--|--------------------|------------------------------------|--|--------------------|---|--|------------------------------|-----------------------------------|----------------------|---|----------------------------|----------------------------|--------------------------------------|
| | credi tor | Date of receipt | Amout claimed | Amou nt of claim ad mitted | Nature of claim | Amou nt covere dby securi ty inter est | Amount covered by guara -ntee | Whether related party? | % of voting share in CoC | gent claim | mutual dues, that may be set-off | claim not ad- mitted | under verifica- tion | |
| | Sri Venkatesh Paper Agencies | | 2,53,35,984 | - | Operational | - | - | No | - | - | - | - | | IRP has admitted provisionally |
| | Mittal Paper Agencies | 28/04/2022 | 15,86,93,649 | - | Operational | - | - | No | - | - | - | - | | IRP has admitted provisionally |
| | M/s. Shree Marketin g | 28/04/2022 | 1,67,62,798 | - | Operational | - | - | No | - | - | - | - | | IRP has admitted provisionally |
| 4 | Mittal Trading Co. | 28/04/2022 | 2,58,99,370 | - | Operational | - | - | No | - | - | - | - | | IRP has admitted provisionally |
| | Pancom Marketin g Private Limited | 23/05/2022 | 55,95,319 (Without Interest) | - | Operational | - | - | No | - | - | - | | (Without | IRP has admitted provisionally |

Annexure-9 Name of the corporate debtor <u>HARISHANKAR PAPER PRODUCTS PRIVATE LIMITED</u>; Date of commencement of CIRP <u>13TH APRIL</u>, 2022; List of creditors as On: <u>19TH SEPTEMBER</u>, 2022

| | | | | | | | | | | | | (Amour | nt in₹) |
|-----|--------|---------|----------|----------|--------------|-----------|-----------|---------|----------------|----------|----------|-----------|----------|
| SI. | Name | | ails of | Details | of claim | admitted | | | Amount | Amount | Amount | Amount | Remarks, |
| No | of cre | claim 1 | received | | | | | | of contin | of any | of claim | of claim | if any |
| | -ditor | Date of | Amount | Amount | Nature | Amount co | Amount co | Whether | -gent claim | mutual | not | under | |
| | | receipt | claimed | of claim | <i>. . .</i> | | | | | dues, | admitted | verifica- | |
| | | | | admitted | claim | Security | guarantee | party? | | that may | | tion | |
| | | | | | | interest | | | | be | | | |
| | | | | | | | | | | set-off | | | |
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List of other creditors (Other than financial creditors and operational creditors)